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Dear Shri	
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I take this opportunity to apprise you briefly about the 2nd Session of the 14th Bihar Legislative Assembly which commenced on 27th February, 2006 and was adjourned sine-die on 04th April, 2006. The House held 21 sittings.

Address by H.E. the President of India

H.E. the President of India Shri A. P. J. Abdul Kalam addressed the Members of Bihar Legislature in a Joint Session on 28th March, 2006. It was a historic and memorable moment. H.E. put forth 10 missions before the members of the Bihar Legislature for the prosperity of Bihar and inspired them to make Bihar a developed state by 2015. Hon'ble Chief Minister of Bihar gave a vote of thanks on behalf of the Legislature and citizens of Bihar to H.E. the President of India. This golden programme was telecast live by Doordarshan & Radio.

Governor's Address

This session being the first session of the year 2006, H.E. the Governor of Bihar, Shree Gopal Krishna Gandhi addressed the joint session of both Houses of Bihar Legislature on February 27, 2006 in pursuance of Art. 174 of the Constitution of India. Smt. Renu Kumari, MLA proposed the Motion of Thanks of the Governor's Address which was seconded by Shri Rameshwar Prasad, M.L.A. The house discussed the Motion of thanks for three days on 28-02-2006, 02-03-2006 and 03-03-2006 which was passed by voice vote.

Obituary Reference

On 27th February, 2006 the Hon'ble Speaker made references to the passing away of Shri Navin Kishore Prasad Sinha, MLA; Shri Ram Lakhan Singh Yadav, Ex-Minister; Shri Chandra Shekhar Jha, Ex-Minister; Shri Ram Bahadur Singh, Ex-Minister and Shri Shailendra Nath Shrivastav, Ex-MLA & MP.

Members stood in silence for one minute as a mark of respect to the deceased.

On 4th April, 2006 Shri Bhola Singh, the chairperson, made reference to the passing away of Smt. Beronika Choudhary wife of Hon'ble Speaker, Shri Uday Narain Choudhary. The House paid tribute and stood in silence for one minute.

Condolence Motion

The House deeply mourned for the affected persons in Bomb-blast by terrorists at Varanasi on 8th March, 2006 and appealed for national harmony, unity & integrity.

Assent to Bills

A statement concerning the assent of H.E. the Governor of Bihar to two Bills passed during the First Session were stated by the Assembly Secretary.

Ordinance

Bihar Fiscal Responsibilities & Budget Management Ordinance, 2006 and Bihar Panchayat Raj Ordinance, 2006 promulgated during the inter-session period were laid on the table by the Minister-in-charge.

Financial Business

On March 1, 2006 Shri Sushil Kumar Modi, Finance Minister, presented before the House the Budget, 2006-2007 and Bihar Finance Bill, 2006.

The general discussion on Budget was held on 6 & 7 March, 2006.

Demands for grants for the financial year 2006-07 were discussed for nine days. All the Cut Motions received were rejected & all demands for grants were passed by voice vote. Rest of demands for grants were passed by Guillotine on 24th March, 2006 and concerned Appropriation Bill was passed on 24th March, 2006.

The 2nd supplementary demands for grants for the year 2005-06 were presented before the house on 23rd March, 2006. Discussion and voting on this supplementary demands for grants was passed by voice vote the same day and the concerned Appropriation Bill was passed on 24th March, 2006.

Papers Laid on Table

During the Session, the following Reports and Accounts were laid on the Table of the House by the concerned Minister-in-charge :-

- (i) The report of the Comptroller and Auditor General of India for the year ended on 31st March, 2005, Finance Accounts, 2004-05 and Appropriation Accounts 2004-05.
- (ii) Notifications published u/s 93(3) & 99 of Bihar Value Added Tax Act, 2005.
- (iii) The Annual Reports of Bihar Tourism Development Corporation for the years 1993-94 & 1994-95.
- (iv) Annual Reports of Bihar State Bridge Construction Corporation Ltd. for the year 1988-89, 1989-90, 1990-91, 1991-92, 1992-93 and 1993-94.

- (iii) The Annual Reports of Bihar Tourism Development corporation for the year 1993-94 & 1993-95.
- (iv) Annual Reports of Bihar State Bridge Construction Corporation Ltd. for the year 1988-89, 1989-90, 1990-91, 1991-92, 1992-93 and 1993-94.
- (v) Bihar Panchayat Election Rules, 2006.
- (vi) White Paper on Financial & Development status of Bihar.

Legislative Business

During the session, following Bills were introduced, considered and passed by the House:-

- (i) Bihar Finance Bill, 2006.
- (ii) Bihar Fiscal Responsibilities and Budget Management Bill, 2006.
- (iii) Bihar Appropriation Bill, 2006.
- (iv) Bihar Appropriation (No.-2) Bill, 2006.
- (v) Patna University (Amendment) Bill, 2006.
- (vi) Bihar State University (Amendment) Bill, 2006.
- (vii) Bihar Regional Development Authority. (Amendment) Bill, 2006.
- (viii) Bandh Protection Bill, 2006.
- (ix) Bihar Law-Repeal (Which are not necessary or relevant) Act, 2006.
- (x) Bihar Panchayat Raj Bill, 2006.
- (xi) Bihar Single Window Clearance Bill, 2006.
- (xii) Bihar Water Tax Management Bill, 2006.
- (xiii) Infrastructure Development Enabling Bill, 2006.
- (xiv) Bihar Land Reforms (Maximum Limit fixation and Excess land Acquisition) (Amendment) Bill, 2006.

Special Debate

An special debate was held on 4th April, 2006 on the subject "To provide special status to the State of Bihar" and this motion was unanimously passed.

Questions

3238 notices for questions had been received. Out of these 1737, 683 and 49 notices was admitted as starred, un-starred and short notices respectively. 259 questions were answered on the floor of the House, 431 written replies were laid on the Table of the House.

Calling Attention Motions

427 notices for Calling Attention Motions were received out of which 32 were accepted for oral replies and 326 notices were sent to the concerned departments for written replies. Out of 32 accepted calling attention motions. 28 were answered on the floor of the House. Out of 427 Notices, 73 notices were rejected.

Zero Hour

Several issues of Public Interest were raised by the Members in the House during Zero Hour.

Private Member Resolutions

During the session, 58 notices of Private Member Resolutions were received out of which 52 were accepted and 6 were rejected. Out of accepted notices, 39 were withdrawn in the House, One was rejected by the House and 7 were passed by the House.

Valedictory Speech

On 4th April, 2006 at the conclusion of the Business of the Session, the Hon'ble Chairperson made a Valedictory Speech before adjourning the House Sine-Die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their kind co-operation in conducting the Business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

With warm regards.

Yours Sincerely Faller

(Braj Kishore Singh Prabhat")

Acting Secretary,

Bihar Legislative Assembly, Patna.